# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

# Petition No. 401/GT/2014

Coram:

Shri Gireesh. B. Pradhan, Chairperson Shri A.K.Singhal, Member Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Date of Order : 19.9.2016

## IN THE MATTER OF

Corrigendum to order dated 18.8.2016

#### IN THE MATTER OF

Approval of tariff of UNOSUGEN Power Plant (382.5 MW) of Torrent Power Limited for the period from 1.4.2014 upto 31.3.2019

## **AND**

## IN THE MATTER OF

Torrent Power Ltd Torrent House, Off Ashram Road, Near Income Tax Circle, Ahmedabad - 380009

...Petitioner

Vs

- Torrent Power Ltd
  (Ahmedabad Distribution) Electricity House,
  Lal Darwaja, Ahmedabad 380001
- 2. Torrent Power Ltd (Surat Distribution) Torrent House, Station Road, Surat – 395003
- PTC India Ltd.
  2nd floor, NBCC Tower,
  Bhikhaji Cama Place,
  New Delhi 110066
- 4. Madhya Pradesh Power Management Co. Ltd. Shakti Bhavan, Vidyut Nagar, Jabalpur 482008

...Respondents

# Corrigendum

The Commission by order dated 18.8.2016 had determined the tariff of UNOSUGEN Power Plant (382.5 MW) for the period 2014-19 in terms of the provisions of the 2014 Tariff Regulations.



- 2. It is observed that in para 56 of the order dated 18.8.2016, the formula for computation and payment of Energy Charge for thermal generating stations has been inadvertently quoted as per the 2009 Tariff Regulations, even though the tariff was for the period 2014-19 and the formula as per the 2014 Tariff Regulations should have been quoted. This inadvertent error is sought to be rectified in exercise of the powers under Regulation 103 A of the CERC (Conduct of Business) Regulations 1999. Accordingly, the regulation quoted under para 56 of the order dated 18.8.2016 is modified as under.
  - "30(6). Energy charge rate (ECR) in Rupees per kWh on ex-power plant basis shall be determined to three decimal place in accordance with the following formula:
  - (b) For gas and liquid fuel based stations

 $ECR = GHR \times LPP \times 100 / (\{CVPF \times (100 - AUX)\})$ 

Where,

AUX = Normative auxiliary energy consumption in percentage.

CVPF = (a) Gross calorific value of primary fuel as received, in kCal per kg, for coal based stations

(c)xxx

(d)In case of blending of fuel from different sources, the weighted average Gross calorific value of primary fuel shall be arrived in proportion to blending ratio.

CVSF = Calorific value of secondary fuel, in kCal per ml.

ECR = Energy charge rate, in Rupees per kWh sent out.

GHR = Gross station heat rate, in kCal per kWh.

 $LC = Normative \ limestone \ consumption \ in \ kg \ per \ kWh.$ 

LPL = Weighted average landed price of limestone in Rupees per kg.

LPPF = Weighted average landed price of primary fuel, in Rupees per kg, per litre or per standard cubic metre, as applicable, during the month (In case of blending of fuel from different sources, the weighted average landed price of primary fuel shall be arrived in proportion to blending ratio

SFC = Normative Specific fuel oil consumption, in ml per kWh.

LPSFi= Weighted Average Landed Price of Secondary Fuel in Rs/ml during the month."

3. All other terms of the order remain unchanged.

-Sd/-(Dr. M.K. lyer) Member -Sd/-(A. S. Bakshi) Member -Sd/-(A. K. Singhal) Member -Sd/-(Gireesh B. Pradhan) Chairperson